

The firms whose sample for any item if fails on testing at HPL are not eligible for consideration for the rate contract of such items even if their rates are lowest.

The result of protocol testing of each firm for each group of medicines according to the CGHS Formulary is recorded in the comparative statement. The rates accepted are approved by Purchase Advisory Committee. The Rates Contract are issued to Firms and all CGES establishments all over India.

5. Annual Provisioning

The annual forecasting for CGHS Delhi is made by a Committee according to DPAR forms taking into account average consumption of 3-consecutive years and quantity finalised for 16 months on the basis of prescribed proforma which includes buffer stock of 4-months. *The supply order quantities are placed for 4/6 month requirement of each item on the basis of annual provisioning.*

6. Acceptance of Supply

On receipt of supplies the items are sent for testing again to Homoeo. Pharmacopoeia Laboratory, Ghaziabad. The methodology adopted for collection of samples approved in consultation with Deputy Drug Controller of India is as follows:-

- (i) Random samples may be collected in respect of Homoeo. Dilutions (Group 'A' of CGHS Homoeo. Formulary) exclusively on the direction of C.M.O. (homeopathy).
- (ii) Random samples to the extent of 10% items supplied for Group-A,B,C,D,E,&G as per Formulary.
- (iii) 100% sampling for items under Group 'F'.
- (iv) In case of a New Firm the Homoeo. Dilutions must be tested to the extent of 10% of items supplied and 50% for Group B,C,D,E,& G and 100% for all items under Group 'F' atleast for first two years. On receipt of satisfactory test report, the acceptance of supply is made by issuing the Inspection Note and taking them on charge in Ledgers.

7. Supply of Drugs to Dispensaries

Immediately on acceptance of supply, the store information is circulated to the Dispensaries of fresh arrivals. The dispensaries have been issued the roster of regular indents for their quantity requirement of medicines. In addition supplementary indents are also received from if fresh arrivals are received. The dispensaries also place By Hand indents if medicines are required urgently. A constant monitoring is made to keep on inventory control before stock is depleted to red alert.

8. Patient/Brand Named Medicines

There are no patent or proprietary drugs purchased in Homoeopathy. CGHS has prescribed its own formulations for some items in consultation with Homoeopathic Pharmacopoeia Committee and Homoeopathic Pharmacopoeia Laboratory. All Homoeo. medicines are in their generic/ Latin original names of single drug ingredient.

Statement -III

SIDDHA

As per the decision and approval of the Siddha Drug Purchase Advisory Committee the required medicines of the Siddha Unit being purchased on the basis of last year expenditure.

Share of IOC in Lubricant Market

2884. SHRI AJOY MUKHOPADHYAY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

- (a) the market share of Indian Oil Corporation in the lubricant market during the last three year, year-wise;
- (b) whether thirty per cent of the profits of the large national oil companies come from lubricants; and
- (c) if so, the improvement made in technology in view of the fact that the market is technology driven rather than volume driven?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR) : (a) The market share of Indian Oil Corporation in the lubricants market in the last three years is given below:

Year	Percentage Share
1995-96	40.7%
1996-97	38.9%
1997-98	37.7%
April 98 to Jan' 99	42.1%

(b) The profits from lubricant business constitutes approximately 15-20% of the total profits of the oil marketing companies.

(c) The oil companies have been continuously upgrading their lubricants technology specification by specific upgradation of products, process and packaging to meet the international standards.

Oil Exploration in Coastal Area of Guntur and Krishna to Private Companies

2885. SHRI MAGUNTA SREENIVASULU REDDY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether an onland block was offered in the eighth falling in the Coastal area of Guntur and Krishna Districts (KG-ON/1) to a group of private companies in 1998;
- (b) if so, whether any drilling work was done by these companies in the said block;

- (c) if so, the details thereof; and
 (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR) : (a) Yes Sir, onland block KG-ON/1 was awarded to the consortium led by M/s Tullow India Operations Ltd., as operator and M/s Larsen & Tubro and Joshi Technologies Inc. as other J.V. partners.

(b) to (d) No, Sir. At present study and review of existing data is underway in this block. Further work can commence after grant of Petroleum Exploration License for which recommendation has been sent to the State Government. The minimum work programme provides for drilling commitment in the second and third exploration phases in case the contractor elects to go into those phases.

Method of Sealing LPG Cylinders

2886. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the present method of sealing the LPG cylinders by various oil companies is satisfactory;
 (b) if so, the fact in this regard;
 (c) if not, the reasons therefor; and
 (d) the action taken/ proposed to be taken by the Government to make the present method of sealing adopted by various companies fool proof and ensure uniformity in the method of sealing?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR) : (a) Yes, Sir. The present method of sealing the LPG cylinders is satisfactory as reported by Public Sector Oil Companies.

- (b) The cylinders after filling at the Bottling plant are sealed and 100% checks are carried out to check the sealing quality.
 (c) Does not arise, in view of (b) above.
 (d) Public Sector Oil Companies carry out elaborate quality checks on each cylinder filled at the bottling plants. After passing all the quality control checks at the LPG bottling plants, each and every cylinder is sealed before it is loaded and despatched to the LPG distributors. Oil Companies use only aluminium and PVC seal to ensue that the LPG cylinders are not tampered with before delivery to the consumers.

Agreement between ENRON and Shipping Corporation of India

2887. DR. ULHAS VASUDEO PATIL :
 SHRI PRASED BABURAO TANPURE :

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether United States power major Enron has signed an agreement with the Shipping Corporation of India to transport liquified natural gas from Gulf to Dabhol power project; and
 (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) Yes, Sir. The Shipping Corporation of India (SCI) has signed a Memorandum of Understanding (MOU) with Mitsui OSK Lines Ltd. (MOL) and Atlantic Commercial Finance Inc., a company organised and existing under the laws of Delaware, USA, (referred as Enron) for formation of a Joint Venture Company to facilitate the financing, construction, ownership and operation of 135,000 cubic meter LNG Tanker which is intended to be utilized by an Enron affiliate in connection with the transportation of LNG to Power Project located at Dabhol in Maharashtra, India. The total equity participation of the three promoters is proposed to be in the following ratio:

- Mitsui OSK Lines Ltd. (MOL) : 60%
- Atlantic Commercial Finance Inc : 20%
- Shipping Corporation of India : 20%

Indian Forest Act, 1927

2888. SHRI VILAS MUTTEMWAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether the Government have amended Indian Forest Act, 1927; and
 (b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) The Government of India have not amended the Indian Forest Act, 1927.

- (b) Does not arise.

[Translation]

Production and Supply of LPG

2889. SHRI RAMSHETH THAKUR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) the total production of LPG during the last three years;